

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1126

ANSWERED ON:28.11.2011

SALT PRODUCTION

Premajibhai Dr. Solanki Kiritbhai;Sampath Shri Anirudhan

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the State-wise production/consumption of the iodized and non-iodized salt in the country including Gujarat during the last three years and the current year;
- (b) the revenue earned by the producers as well as the excise duty collected by the Government during the last three years;
- (c) whether the demand of salt in the States is higher than supply; and
- (d) if so, the steps taken by the Government to meet the rising demand of the salt/iodized salt in the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

- (a): The state-wise production of iodized and non-iodized salt in the country including Gujarat during the last three years and the current year (up to August, 2011) is given at Annexure - I. The State-wise / Union Territory-wise consumption of iodized and non-iodized salt in the country including Gujarat during this period based on supplies are given at Annexure - II and Annexure - III respectively.
- (b): The details regarding revenue earned by the producers are not collected by the Government. There is no excise duty on salt.
- (c): No, Madam .
- (d): Does not arise.